

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.681 of 2019

IN THE MATTER OF:

Raju Chappakal Pappu & Anr.

...Appellants

Versus

**Arunava Sikdar
RP of Dugal Projects Development
Company Pvt. Ltd. & Anr.**

...Respondents

For Appellants: Shri Vikram S. and Shri Tarun Goyal, Advocates

**For Respondents: Shri Ashu Kansal, Shri Milan Singh Negie and Shri
Karan Kohli, Advocates (R-1/for RP)
Shri Abhijeet Sinha and Ms. Stuti Vatsa,
Advocates (R-2)**

ORDER

10.02.2020 Arguments of Counsel for Respondent No.2 is incomplete.

List the Appeal for further arguments on 2nd March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md